POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF
SYSTEMATIX CORPORATE SERVICES LIMITED (SCSL)
(Regd. Off.: 206-207, Bansi Trade Center, 581/5, M. G. Road, Indore-452 001)

The details subsequent to the completion of the Offer made vide Public Announcement dated September 3, 2007 and February 7, 2008 in terms of Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto ('Regulations') by **Superstar Exports Private Limited ('SEPL'), Mr. C. P. Khandelwal, Mrs. Anju Khandelwal** and **Mr. Nikhil Khandelwal** (hereinafter collectively referred to as 'Acquirers') to acquire upto 40,18,800 equity shares of Rs. 10/- each representing 20% of the fully expanded voting capital of SCSL at a price of Rs. 30.95 (including interest of Re. 0.95) per fully paid-up share Rs. 25.95 (including interest of Re. 0.95) per partly paid-up share ('Offer Price') payable in cash are as under:

1. Name of the Target Company : **SYSTEMATIX CORPORATE SERVICES LIMITED**
2. Name and Address of the Acquirer(s) including PACs : **Superstar Exports Private Limited,** Regd. Off.: 2nd Floor, J. K. Somani Building, British Hotel Lane, Fort, Mumbai-400 023 ; **Mr. C. P. Khandelwal, Mrs. Anju Khandelwal** and **Mr. Nikhil Khandelwal** all residing at 41-B, Embassy Apartments, Nepeansea Road, Mumbai-400 036.
3. Name of Manager to the offer : **ASHIKA CAPITAL LIMITED**
4. Name of Registrar to the offer : **CAMEO CORPORATE SERVICES LIMITED**
5. Offer details
   a) Date of Opening of the Offer : February 15, 2008 (Friday)
   b) Date of Closing of the Offer : March 5, 2008 (Wednesday)
6. Details of the acquisition (based on fully expanded voting capital)

S. No.	Particulars	Proposed in the Offer Document		Actuals	
(i)	**Offer Price:** Fully Paid-up Equity Shares Partly Paid-up Equity Shares	 Rs. 30.95 per share Rs. 25.95 per share		 Rs.30.95 per share Rs. 25.95 per share	
		Number	**(%)**	**Number**	**(%)**
(ii)	Shareholding of Acquirer(s) before Preferential Allotment	48,040	0.24	48,040	0.24
(iii)	Shares acquired by way of Preferential Allotment	98,21,200	48.88	98,21,200	48.88
(iv)	Shares acquired in the Open Offer	40,18,800	20.00	2,100	0.01
(v)	Size of the Open Offer (No. of shares multiplied by Offer Price per Share)	Rs. 12,43,81,860/-		Rs. 64,995/-	
(vi)	Shares acquired after PA but before 7 working days prior to Closure Date, if any.	Nil	Nil	Nil	Nil
(vii)	Post Offer Share Holding of Acquirer(s) (ii+iii+iv+vi)	1,38,88,040	69.12	98,71,340	49.12
(viii)	Post Offer Shareholding of Promoter Group including Acquirers	1,40,40,151	69.87	1,00,23,451	49.88
(ix)	Pre & Post Offer Shareholding of Public	**Pre Offer**	**Post Offer**	**Pre Offer**	**Post Offer**
		1,00,72,449 (50.13%)	60,53,649 (30.13%)	1,00,72,449 (50.13%)	1,00,70,349 (50.12%)

7. Status of Escrow Account : Amount of Rs. 64,995/- was transferred to Special Account for the payment of consideration to the shareholders whose shares were accepted. Balance amount lying in the Escrow is yet to be released to the Acquirers.
8. Payment of Interest, if any : Interest of Re. 0.95 per share has been paid for the delay in payment of consideration
9. Status of Investor Compliances received, if any : Nil

This Public Announcement will also be available on SEBI website at www.sebi.gov.in

The Acquirers and the Directors of SEPL accept full responsibility jointly and severally for the information contained in this announcement and also for the obligations of the Acquirer laid down in the Regulations.

Issued by Manager to the Offer on behalf of the Acquirers:

ASHIKA CAPITAL LIMITED

1008, 10th Floor, Raheja Centre,
214, Nariman Point, Mumbai - 400 021.
Tel: +91-22-6611 1700; Fax: +91-22-6611 1710
E-Mail: mbd@ashikagroup.com
Contact Person: Mr. Narendra Kumar Gamini

ASHIKA
Growing & Sharing with You

Place: Mumbai
Date: March 14, 2008